## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2431 ANSWERED ON:03.12.2009 SETTING UP OF NEW OIL PROJECTS BY GAIL INDIA LTD. Pratapsinh Shri Chauhan Prabhatsinh

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether GAIL India Ltd. has entered into Joint Ventures with State Government of Gujarat to set-up new projects in oil fields of Vadodara, Bharuch and Kachch districts;
- (b) if so, the details thereof;
- (c) whether the joint ventures have been approved by Petroleum and Natural Gas Regulatory Board (PNGRB); and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): GAIL has 50% Participating Interest (PI) in Cambay Onland E&P Block (CB-ONN-2000/1). GSPC is the Operator of the block with the remaining 50% PI. Crude Oil is being produced from the block from its Ingoli field in Ahmedabad district.

GAIL has 20% PI in another E&P block in Gujarat (CB-ONN-2003/2) where GSPC is the Operator with 50% PI. The block is in Ankleshwar district. Oil discovery has been made in the block and further exploration activities are in progress.

(c) & (d): Formation of Joint Ventures does not require any approval of Petroleum and Natural Gas Regulatory Board (PNGRB) under the PNGRB Act 2006.